## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) (Ins.) No. 1103 of 2020

## **IN THE MATTER OF:**

Mr. Ashish Chaturvedi & Anr....Appellants.Versus...Respondents.

Present:

For Appellant: Mr. Siddhartha Patra and Mr. Manoj Kumar Garg, Advocates.

For Respondent: Mr. K.D. Sharma, Liquidator, R-3.

## ORDER (Virtual Mode)

**19.04.2021** Respondents have been served. Liquidator has already stated that he does not want to file Reply-Affidavit. Other Respondents if they want to file Reply-Affidavits, should file the same within two weeks.

Appellant to make effort again to serve Respondent No. 2.

List the Appeal 'For Admission (After Notice)' Hearing on **31<sup>st</sup> May, 2021.** 

[Justice A.I.S. Cheema] The Acting Chairperson

[Dr. Ashok Kumar Mishra] Member (Technical)